

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 77 (ND)/2015

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: Mr. Farooq Ahmad Shala Vs. M/s Peacock
Tours Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Priya Verma, Advocate		
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	For the Respondent:	None		
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ORDER

Ld. Counsels pray for adjournment on the grounds that the matter is listed before the Hon'ble High Court on 11.1.2018. They pray for a date after 11th January, 2018.

To come up on 8th February, 2018.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**